

[Print](#)**Defective Case Register from 2025-10-15 to 2025-10-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/31862/2025	ANITA SAHOO	2025-10-15	1. The name of the father of O.P. No. 2 is not furnished in cause Title. 2. Advocate has not signed in the V.Nama
2	D-ABLAPL/31436/2025	GOKULANANDA SAHU	2025-10-15	Annexure 1 Page 14 missing.
3	D-WP(C)/41724/2025	BIKRAM SENAPATI	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
4	D-CRLMC/31402/2025	SRINIVAS MOHANTY	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. C.Copy of F.I.R. to be filed.2. Paragraph no. not correctly furnished on declaration
5	D-CMP/42083/2025	DEBI PRASAD MOHANTY	2025-10-15	Petitioner No-3 not substituted in the Trial Court
6	D-CRLMP/31414/2025	RANJAN KUMAR ROUT	2025-10-15	1. Details Address of the opp. party no. 4 to 9 not mentioned in cause title.
7	D-RVWPET/41825/2025	AMIYA KUMAR MOHANTY	2025-10-15	Put up for SR after filing of c. copy of impugned order
8	D-WP(C)/41960/2025	PRAFULLA KUMAR MOHAPATRA	2025-10-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
9	D-BLAPL/31322/2025	HIMANSHU SEKHAR MISHRA	2025-10-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
10	D-BLAPL/31298/2025	PANAG BHUSAN MOHAPATRA	2025-10-15	1. Filing advocate not signed in the V. Nama
11	D-CRLREV/31931/2025	GOPINATH MISHRA	2025-10-15	As per standing order the detail of victim /Informant shall not mention in this petition
12	D-BLAPL/31345/2025	BIBHUTI BHUSAN BEHERA	2025-10-15	signature of executant in v.nama not tally with C.T. and rej.order
13	D-CMP/41816/2025	SWARUP KUMAR PATNAIK	2025-10-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
14	D-MACA/41943/2025	DIPTI RANJAN BHOKTA (CENTRAL GOVT. COUNSEL)	2025-10-15	1. C fee 12/ not paid 2.statutory deposit not made
15	D-CRLMA/31584/2025	SHIBANI SHANKAR PRADHAN	2025-10-15	.Subject Code incorrectly Mentioned
16	D-CRLMC/30999/2025	BIBHUTI BHUSAN CHOUDHURY	2025-10-15	1. Date of order not correctly furnished Sl. no.13 in Index. 2. Nomenclature not furnished in V.nama.

17	D-ABLAPL/31540/2025	MANAS RANJAN KHATUA	2025-10-15	1. Synopsis and Date Chart are not paginated. 2. Age of the petitioner No.2 and 3 are not furnished in Cause Title. 3. Paragraphs mentioned the petition is not under the affidavit.
18	D-WP(C)/42366/2025	HARA PRASAD RATH	2025-10-15	Annexures not correctly mentioned in averments.
19	D-WP(C)/42007/2025	ACHYUTANANDA PATTANAIK	2025-10-15	.Receipt Showing Serv.copy To cg not Filed.
20	D-WP(C)/42004/2025	BYOMAKESH TRIPATHY	2025-10-15	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of representation not tally with Index.Page 16 17 and 21 not neat.
21	D-ABLAPL/31452/2025	SATYANARAYAN MISHRA	2025-10-15	Items in the Index not properly Serial numbered.
22	D-WP(C)/41807/2025	SHASHANKA SHEKHAR PATRA	2025-10-15	1-COURT FEE IS DEFICIENT. D.C. fee of Rs.24/- not paid.
23	D-CRLREV/31498/2025	SANTOSH KUMAR MAHANTY	2025-10-15	1. 2 Good ground certificate not furnished.
24	D-CRLMC/30922/2025	DEEPAK KUMAR SAHOO	2025-10-15	1. Name of the Lower court not correctly furnished in cause title.
25	D-BLAPL/31171/2025	BIRENDRA KUMAR PARDHI	2025-10-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Page No.12 is not correctly placed i.e.up side down.
26	D-WP(C)/41454/2025	KRISHNA CHANDRA SAHU	2025-10-15	Annex-5 not neat and legible.
27	D-RPFAM/41420/2025	BISWAJIT SAHOO	2025-10-15	being aggrieved and good ground not furnished
28	D-WP(C)/41897/2025	SANDHYARANI PANI	2025-10-15	Page 19 not neat
29	D-CMAPL/41949/2025	SANGRAM JENA	2025-10-15	Put up for SR after filing of c. copy of impugned order
30	D-CONTC/42031/2025	ADV.	2025-10-15	1. Age of the petitioner no. 10 not furnished in cause title
31	D-MATA/41837/2025	SARADA PRASAD DASH	2025-10-15	Period of Delay 3 days
32	D-BLAPL/31603/2025	SIDHARTHA SANKAR RAY (2)	2025-10-15	1. Court fee Rs 2/- deficient in V. Nama
33	D-BLAPL/31412/2025	DEEPAK KU SAHOO	2025-10-15	1. As per rejection order under Annexure-1 G.R.Case No. does not tally with Synopsis and Petition.2. Page nos.10 and 11 not neat and legible
34	D-CMAPL/42067/2025	GOPINATH MISHRA	2025-10-15	AU fee Rs 2.25/- to be paid. 2.Court fee Rs-12/- to be paid in v. nama
35	D-WP(C)/41886/2025	AJAY KUMAR ROY	2025-10-15	Page 93 and 94 not neat
36	D-CMAPL/37255/2025	ADV.	2025-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				i) Year and date of disp. of wrongly mention in Index Synopsis and List of chart. ii) Petitioner has not authorization of other petitioners shown in affidavit.iii)Period of delay left blank in prayer portion of I.A.
37	D-WP(C)/41428/2025	AKHAND	2025-10-15	.Subject Code incorrectly Mentioned
38	D-WP(C)/41935/2025	SUSANTA KUMAR TRIPATHY	2025-10-15	Page 9 not neat
39	D-CONTC/39737/2025	ADV.	2025-10-15	NOT CORRECTLY ADDRESS TO THE HONBLE COURT
40	D-RVWPET/42100/2025	SIDHARTH SHANKAR PADHY	2025-10-15	Code Not furnished.
41	D-WP(C)/41722/2025	NIKHILESH BARIK	2025-10-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the petitioner and father name not mentioned in the cause title.Page 152 not found.Page 360 not neat.D.Fee of Rs.2/- not paid in the v.nama.
42	D-ABLAPL/31567/2025	AMITAV TRIPATHY	2025-10-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. in affidavit, information at SL. No 3 left blank
43	D-BLAPL/31320/2025	BISWA KUMAR MISHRA	2025-10-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
44	D-ABLAPL/31573/2025	AMITAV TRIPATHY	2025-10-15	In affidavit, SL-3 information left blank
45	D-BLAPL/31610/2025	KUMAR KASHYAP	2025-10-15	1. page no 56 not legible 2. Annexure 5 not legible
46	D-WP(C)/41791/2025	MADAN SUNDAR BEHERA	2025-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Paragraphs not correctly furnished in declaration
47	D-ABLAPL/31505/2025	SIDHARTHA DAS	2025-10-15	1. Name of P.S. not mentioned in the address of the Petitioner in Cause Title. 2. Name of the Petitioner in C.T. not tally with the signature.
48	D-CRLMC/31484/2025	BISWARANJAN DALAI	2025-10-15	1. Name of the PS PS number GR case number and Lower court not correctly furnished in Prayer of the petition
49	D-CONTC/39759/2025	ADV.	2025-10-15	CAUSE TITLE OF W.P (C) NO.28922/2024 BE FILED THEN PUT UP FOR SR
50	D-WP(C)/41908/2025	PARSURAM MOHAPATRA	2025-10-15	Page 58 not neat.
51	D-WP(C)/42392/2025	SONALI PRUSTY	2025-10-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Vnama not properly stamped.
52	D-BLAPL/31307/2025	LALATENDU SAMANTARAY	2025-10-15	1.Provision Of Law wrongly Furnished On Top Of Cause Title.
53	D-BLAPL/31354/2025	BIBHUTI BHUSAN BEHERA	2025-10-15	1. page nos. 13 15 16 and 41 are partially neat. 2. c.copy of or. dtd25-9-2025 not filed and seal of the Jail authority not neat in v.nama.
54	D-ABLAPL/31483/2025	KABIRAJ PRADHAN	2025-10-15	1. Age of Pet. No.7 not mentioned in C.T. and Vakalatanama. 2. LTI of the Petitioners not attested in the Vakalatanama. 3. Name of Pet. No.7 in C.T. and name written on LTI not match. 4. Name of Pet. No.13 and 24 in C.T. not match with their signature.
55	D-CRLMA/30480/2025	GYANA RANJAN DHAL	2025-10-15	BLAPL wrongly mention in page no.12 and Sl. no. 4 in affidavit.
56	D-ABLAPL/31459/2025	ASUTOSH TRIPATHY	2025-10-15	1. Name of PS not mentioned in the address of the Petitioners in the Cause title. 2. OHCBA welfare Fund Rs.50 not paid.
57	D-CRLMC/31415/2025	ARUNA NAYAK	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2. As per Index, Annexure-3 not described in the petition.3. Paragraph no. not correctly furnished on declaration.4. Date of D.O.No. under Annexure-2 does not tally with Index and para-3 of the petition.5. C.Copy of F.I.R. to be filed
58	D-CONTC/39783/2025	ADV.	2025-10-15	PAGE NOS.24 25 26 NOT LEGIBLE
59	D-WP(C)/41690/2025	KAPILA CHARAN NAYAK	2025-10-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vnama not properly stamped.
60	D-MACA/41997/2025	DEBASISH PATNAIK	2025-10-15	vernacular certificate not furnished
61	D-CRLA/30355/2025	GAUTAM CHARAN ROUT	2025-10-15	Provision of Law Wrongly furnished 2. Code Wrongly indicated
62	D-MACA/41898/2025	AKSHAYA KUMAR SAHOO	2025-10-15	Code not correct
63	D-BLAPL/31363/2025	JAGABANDHU SAHU	2025-10-15	1. In affidavit, Sl 4 information left blank
64	D-MSA/42423/2025	LALIT KUMAR MAHARANA	2025-10-15	Page No-95 not Available.
65	D-ABLAPL/31551/2025	BIKRAM CHANDRA GHADAI	2025-10-15	1. In Index, description of the documents not properly furnished. 2. Information about identification in the affidavit wrongly furnished. 3..Petition not correctly addressed to Honorable Court
66	D-CRLMA/31616/2025	JAGANNATH BHUYAN	2025-10-15	Put up for SR after filing of c. copy of impugned order.
67	D-BLAPL/31413/2025	PRAKASH KUMAR BEURA	2025-10-15	1. Annexure-1 to 3 not serially described in the petition

68	D-MATA/42053/2025	RUCHI RAJGARHIA	2025-10-15	Period of Delay 3 days
69	D-ABLAPL/31488/2025	ANIRUDHA DAS	2025-10-15	Items in the Index not properly serial numbered
70	D-ABLAPL/31527/2025	BIKRAM KESHARI RAJ	2025-10-15	1. Undertaking for English Translation of F.I.R. Copy is not filed.
71	D-CRLMC/31386/2025	KHIROD KUMAR SWAIN	2025-10-15	1. Synopsis and Date chart not alphabetic paginated in Index. 2. Annexure-1 not properly page marked in Index.
72	D-RVWPET/42037/2025	ADV	2025-10-15	Period of Delay 4 days 2. AU fee Rs 2.25/- to be paid. 3. Son of left blank in Cause Title of petitioner nos. 8 25 38 57 58
73	D-ABLAPL/31513/2025	PRASANTA KUMAR SATAPATHY	2025-10-15	1. Undertaking for English translation of F.I.R. not filed
74	D-CONTR/31570/2025	ADV.	2025-10-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-BLAPL/31362/2025	ALOK RANJAN BAKSHI	2025-10-15	1. Pending before the court mentioned in the cause title is not tally with Rejection order.
76	D-CRLREV/31447/2025	SURYAKANTA DWIBEDI	2025-10-15	1. CRLMC mentioned instead of CRLREV in prayer part. 2. Age and father name not mentioned in declaration.
77	D-WP(C)/41450/2025	KRISHNA CHANDRA SAHU	2025-10-15	Annex-5 not neat and legible.
78	D-WP(C)/41725/2025	SOMANATH MISHRA	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not mentioned in the affidavit. Page 16 not neat.
79	D-WA/28794/2025	SASWAT DAS, A.G.A	2025-10-15	Code not correct
80	D-CRP/41380/2025	ABINASH ROUTRAY	2025-10-15	Date of order under Annex-5 be corrected.
81	D-BLAPL/31355/2025	RAKESH KUMAR DAS	2025-10-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-ARBP/42098/2025	ANUPAM DASH	2025-10-15	1. Page no. 70 Annex-6 not exhibited.
83	D-WP(C)/41794/2025	ATUL KUMAR MOHANTY	2025-10-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraphs not correctly mentioned in declaration. 2. Page no 16 not page mark.
84	D-BLAPL/31360/2025	DEBASIS DEBADARSHAN	2025-10-15	Dist. not mentioned in address of the petitioner.
85	D-ABLAPL/31478/2025	PREMRAJ GOUDA	2025-10-15	1. Items in the Index not properly Serial numbered. 2. Page marking of Petition, Annexure 1 and 2 not correct. The same be page marked afresh. 3. Resubmit for SR after necessary rectification.

86	D-ABLAPL/31511/2025	ARUPA NANDA DAS	2025-10-15	1. Index is not properly paginated. 2. Undertaking for English translation of F.I.R. not filed.
87	D-ABLAPL/31479/2025	BIKRAM RATH	2025-10-15	Description of Annexure 1 in the Index not correct.
88	D-CRLMC/30998/2025	BIBHUTI BHUSAN CHOUDHURY	2025-10-15	. Date of order not correctly furnished Sl. no.13 in Index.
89	D-WA/41415/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-10-15	further SR after filling copy of original petition
90	D-ABLAPL/31625/2025	SUBHRANSU BHUSAN MOHANTY	2025-10-15	Page 13 not legible
91	D-CRLMC/31254/2025	PRAKASH KUMAR MISHRA	2025-10-15	1. As per impugned order under Annexure-2 Nomenclature of the case(G.R.) not mentioned in Synopsis and petition
92	D-WP(C)/41788/2025	MANDAN SUNDAR BEHERA	2025-10-15	.Subject Code Not Furnished .
93	D-WP(C)/42005/2025	AKSHAYA KUMAR PANDEY	2025-10-15	1.Hologram Of Rs.50/- to be paid on V>Nama
94	D-WP(C)/41709/2025	MIHIR SEKHAR SAHOO	2025-10-15	Date of copy of representation vide annex-7 not tally with Index.
95	D-WA/28795/2025	SASWAT DAS, A.G.A	2025-10-15	Code not correct
96	D-CONTC/39690/2025	SAROJA KANTA SAMAL	2025-10-15	1. Sl. no. 2 not correctly furnished in affidavit.
97	D-WP(C)/41614/2025	RANJAN KUMAR ROUT	2025-10-15	1-COURT FEE IS DEFICIENT. 1.D.C.fee of Rs.12/- not paid cause title.2.Court fee of Rs.3/- and adhesive of Rs.30/- not paid in affidavit.3.Page nos.57 58 73 and 84 not neat and legible
98	D-BLAPL/31775/2025	PRIYARANJAN SWAIN	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED . Paragraph no. not correctly furnished on declaration
99	D-WA/28892/2025	SASWAT DAS,A.G.A	2025-10-15	Code not correct 2. 9C further sr after filling of original petition FURTHER SR after filling of original petition
100	D-WA/41656/2025	SISIR KUMAR PUROHIT	2025-10-15	not maintainable as per order47 rule 7(1)cpc
101	D-WA/41872/2025	SUBRAT MISHRA	2025-10-15	Code not indicated
102	D-WP(C)/41719/2025	PRANAYA KISHORE HARICHANDAN	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of deponent not correct
103	D-CRLREV/31255/2025	RAMANI RANJAN MOHANTY	2025-10-15	Put SR filing of C. Copy of ICC No 588 /2022 and not annex and page mark .
104	D-CMAPL/41311/2025	GURUDUTTA KAR	2025-10-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1094 days. 2.AU fee Rs 2.25/- to be paid. 3. Provision of Law Not furnished 4.Code Not indicated. 5.28.1.2025 wrongly furnished in date chart.
105	D-ABLAPL/31596/2025	SUBRAT KUMAR NANDA	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
106	D-WP(C)/41950/2025	SURESH CHANDRA DASH	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished on declaration.
107	D-CMAPL/42177/2025	BUDHIRAM DAS	2025-10-15	i) OHBAMWS Rs.50/- to be paid. ii) Put up for SR reg. calculation of limitation after disposal of I.A. filed for dispensing with c. copy of impugned order.
108	D-CONTC/41468/2025	ADV.	2025-10-15	1. Reference certificate not furnished. 2. Sl. no. 3 not correctly furnished in affidavit. 3. Page no.16 Annex-2 not exhibited
109	D-BLAPL/31759/2025	SUSANTA SEKHAR MOHAPATRA	2025-10-15	1. In V.nama-2, Petitioners Vrs opp. party wrongly furnished. 2..Subject Code incorrectly Mentioned
110	D-CONTC/39527/2025	ADV.	2025-10-15	17-REFERENCE CERTIFICATE NOT FURNISHED.
111	D-CRLMP/23054/2025	PRAVU PITYARTHI KUMAR PANDIT	2025-10-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.25 74 75 NOT NEAT AND LEGIBLE.
112	D-WA/42461/2025	SOUMYA MISHRA	2025-10-15	Legible copy of page no. 23 to be filed.
113	D-WP(C)/42181/2025	LALATENDU SAMANTARAY	2025-10-15	Age of petitioner nos 19 and 20 not mentioned.
114	D-WP(C)/42286/2025	KUMARESWAR MOHANTY	2025-10-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-CRLA/31462/2025	AKSHYANGSHU SEKHAR NANDY	2025-10-15	Put up for S.R.after redacting the name of victim from synopsis and appeal memo
116	D-WP(C)/41959/2025	KUNAL KUMAR SWAIN	2025-10-15	Page nos. 18 and 19 not neat and legible.
117	D-WP(C)/41894/2025	BIJAY KUMAR MISHRA	2025-10-15	page 21 22 23 and 24 not neat.
118	D-BLAPL/31299/2025	BIRENDRA KUMAR PARDHI	2025-10-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.r there after

119	D-ABLAPL/31492/2025	SATYA NARAYAN MISHRA 4	2025-10-15	1. Name of the Informant appearing in Para 3 be redacted. 2. In Affidavit sole petitioner giving declaration on behalf of other petitioners
120	D-WP(C)/41412/2025	MANASI MOHAPATRA	2025-10-15	.Receipt Showing Serv.copy To cg not Filed.
121	D-ABLAPL/31539/2025	PRABODHA CHANDRA NAYAK	2025-10-15	1. Undertaking for English translation of F.I.R. is not filed.
122	D-WP(C)/41954/2025	KULDEEP MOHANTY	2025-10-15	1. Paragraph no. not correctly furnished in the petition
123	D-WP(C)/41723/2025	SUBASH CH. BAIRIGANJAN	2025-10-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 14 16 18 20 22 23 24 not neat.Name of the Adv not mentioned capital letter in the v.nama.
124	D-BLAPL/31348/2025	RAJIB LOCHAN PATTNAIK	2025-10-15	As per FIR details date of disp.of not mention in BLAPL No.8868/2025 of the ref. certificate
125	D-CRLMC/31365/2025	RAJIV KUMAR MAHANTA	2025-10-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Signature of the petitioner on V>Nama and affidavit does not tally with cause title.
126	D-WP(C)/41672/2025	SUKANTA KUMAR DALAI	2025-10-15	PAGE 52 NOT NEAT
127	D-WP(C)/41965/2025	NIRANJAN LENKA	2025-10-15	Copy of Memo dtd.23.04.2024 mentioned in Index(Anx-8) does not tally with Para-11 body of the petition and under Annex-8.2.page no.56 not neat and legible.
128	D-WP(C)/41712/2025	GOPAL KRUSHNA NANDA	2025-10-15	Date of copy of letter vide annex-6 not tally with Index.
129	D-WP(C)/41883/2025	RANJAN KUMAR NAYAK	2025-10-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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